

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/2080/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kamrup (M).

Dated Guwahati, the 30<sup>th</sup> March, 2022.

Sub:- **Casual leave.**

Ref:- Letter No.DJK./3546/E, dtd. 28.03.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.04.2022 and 12.04.2022 along with station leave permission from the morning of 09.04.2022 till the evening of 17.04.2022**, has been granted. The Additional District and Sessions Judge, No. 1, Kamrup(M), Guwahati, shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/2081/dated 30.03.2022**

Copy to.

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**